

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO : 801
(TO BE ANSWERED ON THE 28th July 2025)

**EXPANSION AND IMPROVEMENT FACILITY AT RANCHI AIRPORT
IN JHARKHAND**

801. SHRI PRADIP KUMAR VARMA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether any plan has been sanctioned for the expansion of Birsa Munda airport at Ranchi in Jharkhand;
- (b) the status of stage of the works like new terminals, runway extension or night landing facilities;
- (c) whether land acquisition or other administrative support been extended by the State Government for the development of Ranchi airport; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): The expansion and upgradation of airports is a continuous process and is undertaken by the Airport Operators from time to time depending on the availability of land, commercial viability, socio-economic considerations, traffic demand / willingness of airlines to operate to/from such airports. The Airports Authority of India (AAI) has undertaken construction of a Parallel Taxi Track (PTT), Rapid Exit Track (RET), Extension of Apron, Reconfiguration of existing Terminal Building to augment capacity and Installation of CAT-II Lighting System at Ranchi Airport in Jharkhand. These development works are at various stages of completion.

(c) & (d): For the development of Ranchi Airport, the State Government of Jharkhand has handed over 301.12 acres of land to AAI.
